

# BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

## FORTY-SIXTH REPORT

(Presented on 16.12.1994)

The Business Advisory Committee held a sitting on Monday, the 12th December, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Statutory Resolution seeking disapproval of the Special Protection Group (Amendment) Ordinance, 1994.                               | } 1½ hours |
| (2) The Special Protection Group (Amendment) Bill, 1994. (Replacing the Ordinance). (Consideration and passing)   |            |
| (3) Discussion on the Statutory Resolution seeking disapproval of the Industrial Development Bank of India (Amendment) Ordinance, 1994.                   | } 2 hours  |
| (4) The Industrial Development Bank of India (Amendment) Bill, 1994. (Replacing the Ordinance). (Consideration and passing)                               |            |
| (5) Discussion on the Statutory Resolution seeking disapproval of the Contingency Fund of India (Amendment) Ordinance, 1994.                              | } 1 hour   |
| (6) The Contingency Fund of India (Amendment) Bill, 1994. (Replacing the Ordinance). (Consideration and passing)  |            |
| (7) Discussion on the Statutory Resolution seeking disapproval of the Cable Television Networks (Regulation) Ordinance, 1994.                             | } 3 hours  |
| (8) The Cable Television Networks (Regulation) Bill, 1993 after it has been passed by Rajya Sabha. (Replacing the Ordinance). (Consideration and passing) |            |
| (9) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1994-95.   | 2 hours    |
| (10) Discussion and voting on the Supplementary Demands for Grants (General) for 1994-95.   | 3 hours    |

3. The Committee also recommend that the Resolution to commemorate the Fiftieth Anniversary of the United Nations may be adopted by the House.

4. The Committee further recommend that the discussion on the following subjects may also be held:—

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| (i) Planning and Economic Policy  | — Monday, the 19th December, 1994.                   |
| (ii) Modified Action Taken Report on the recommendation of Joint Committee to enquire into irregularities in securities and banking transactions, after it is laid on the table of the House. | — Tentatively on Wednesday, the 21st December, 1994. |
| (iii) Import of Sugar   | — Date to be fixed.                                  |

NEW DELHI;  
December 12, 1994

SHIVRAJ V. PATIL  
Chairman,  
BUSINESS ADVISORY COMMITTEE

Agrahayana 21, 1916 (Saka)